

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI


ORDER

Sub: Grievance Redressal Committee for Advocates.

Pursuant to the directions contained in Letter No-1798/Genl.II/G-10/DHC date 31.05.2023 of Hon'ble High Court of Delhi/New Delhi, the following Committee is hereby constituted, with immediate effect:

Name of Committee	Name of the Judicial Officer	Designation
Grievance Redressal Committee for Advocates	Principal District & Sessions Judge (East)	Chairperson
	Principal District & Sessions Judge (Shahdara)	Member
	Principal District & Sessions Judge (North-East)	Member
	Sh. Gajender Singh Nagar ASJ (SC-RC)-02	Member
	President, Shahdara Bar Association, KKD	Member
	Hony. Secretary, Shahdara Bar Association, KKD	Member

However, the correspondence with the Hon'ble High Court of Delhi/New Delhi, will be done only through the undersigned.

  
(SHAIL JAIN)  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi:

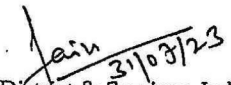
6993-7003

No. \_\_\_\_\_/Judl./East/KKD/Delhi

Date 01/08/2023

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Officer-in-Charge, Administration Branch, East District, Delhi
4. All the Judicial Officers concerned,
5. The President, Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
6. The Hony. Secretary, Shahdara Bar Association (Regd.) Karkardooma Courts, Delhi
7. The Officer-In-Charge, General Branch, East District, to direct Incharge General Branch, to put up the matter before the Committee for further compliance.
8. The Website Committee, Tis Hazari Courts, Delhi
9. Notice Board, East District, karkardooma Courts, Delhi
10. Upload on LAYERS
11. PS to Principal District & Sessions Judge (East)

  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi: